

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL,**  
**NEW DELHI**

**Competition Appeal (AT) No. 40 of 2018**

**IN THE MATTER OF:**

**Ultratech Cement Ltd.**

**...Appellant**

**Versus**

**Competition Commission of India & Ors.**

**...Respondents**

**Present:**

**For Appellant: Mr. Gautam Chawla and Mr. Sarthak Pandae, Advocates**

**For Respondent: Mr. Zoheb Hossain, Advocate.**

**WITH**

**Competition Appeal (AT) No. 41 of 2018**

**IN THE MATTER OF:**

**Ultratech Cement Ltd.**

**...Appellant**

**Versus**

**Competition Commission of India & Ors.**

**...Respondents**

**Present:**

**For Appellant: Mr. Gautam Chawla and Mr. Sarthak Pandae, Advocates.**

**For Respondent: Mr. Zoheb Hossain, Advocate.**

**O R D E R**

**03.02.2020** Due to paucity of time, these matters could not be taken up.  
List these Appeals 'for hearing' on **14<sup>th</sup> February,2020.**

[Justice Bansi Lal Bhat]  
Member (Judicial)

[Justice Venugopal M.]  
Member (Technical)

[Shreesha Merla]  
Member (Technical)

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